

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT NEW DELHI

ORIGINAL APPLICATION NO. 76 OF 2025

[UNDER SECTIONS- 14 & 15 (1) (b) & (c) READ WITH SECTION-18 (1) OF THE NATIONAL GREEN TRIBUNAL ACT, 2010]

IN THE MATTER OF:

RESIDENTS WELFARE ASSOCIATION (REGISTERED):  
SECTOR-72: NOIDA: UTTAR PRADESH

...APPLICANT

VERSUS

UNION OF INDIA & OTHERS

.....RESPONDENTS

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RWA Sector-72

Noida

*Amrinder*

APPLICANT

*Tarun Sharma*

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NEW DELHI,  
05.05.2025.

**RESIDENTS WELFARE ASSOCIATION (Regd.)****SECTOR-72, NOIDA**

Office : Community Center, Sector-72 Noida 201316, (Society Regd. No. 137 dt : 27/04/2010 Endorsement#-53727-M/2010-11  
E-mail : rwa72noida@gmail.com

PRESIDENT

JAIPAL SINGH

C-126/72, Mob: 9871769153

GEN.- SECRETARY

ANIL TYAGI

C-123/72, Mob: 9717788566

TREASURER

BHUWAN P. MAULEKHI

E-90/72 Mob: 8285009500

PATRON AND LEGAL ADVISOR : BHUPAL SINGH B-25/72, Mob: 9911673588 | ADVISOR : AJEET SINGH VERMA E-98/72, Mob: 9811154100

VICE PRESIDENT

VIJAY KUMAR SHARMA

E-89/72, Mob: 9811381096

JOINT SECRETARY

ANIRUDH CHAUHAN

A-36/72, Mob: 9250000438

BLOCK CORDINATOR

S.C. PANDEY

B-56/72, Mob: 9811466094

BLOCK VICE PRESIDENT

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U.K. GUPTA

B-85/72, Mob: 9891089039

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EXECUTIVE MEMBERS

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TARUN SHARMA

C-171/72, Mob: 9625521201

DEEPAK JAIN

E-05/72, Mob: 9811129097

SUMIT RALHAN

E-14/72, Mob: 9810525011

Ref. RWA/MS/2477/2025-25

Date : .....

सेवा में,

दिनांक-11/4/25

श्रीमान थानाध्यक्ष,

सेक्टर ११३, नोएडा

विषय- माननीय राष्ट्रीय हरित प्राधिकरण के द्वारा सेक्टर ७२ की ग्रीन बेल्ट में स्थगन आदेश के संदर्भ में

सेवा में,

श्रीमान आपके संज्ञान में कोर्ट का आदेश जो की सेक्टर ८२ की ग्रीन बेल्ट में UPPCL की तरफ से बिजली की केबल डाली जा रही है उसके खिलाफ RWA ७२ ने माननीय NGT में केस दायर करा था और उसकी सुनवाई में माननीय न्यायालय ने काम को वहीं पर रोक देने का आदेश पारित करते हुए अगली

तिथि २८/५/२५ को निर्धारित करी है। कोर्ट के आदेश की प्रति वहाँ पर ठेकेदार के सुपरवाइजर को मुहैया करा दी गई थी पर ठेकेदार के आदमी दिनांक २/४/२५ को ग्रीन बेल्ट में UPPCL द्वारा कार्य चालू कर दिया गया था। इस संदर्भ में PCR में भी कॉल करी गई थी। बाद अधिकारियों की मौजूदगी में माननीय कोर्ट के आदेश की कॉपी दे दी गई थी अत उन्होंने काम रोक दिया था। पर आज फिर दिनांक ११/४/२५ को यूपीपीसील की तरफ से २०-३० लेबर भेज कर तेज़ी से कार्य करवाया जा रहा है। आपसे प्रार्थना है कि इस कार्य को कोर्ट के आदेश के हिसाब से पालन कराया जाए। माननीय एनजीटी के आदेश की कॉपी संलग्न है।

for :-  
Anandh  
President  
RESIDENTS WELFARE ASSOCIATION  
OF SECTOR-72, NOIDA

# 87 ENGLISH TRANSLATION

2

SAVE WATER

AVOID POLY BAGS

SAVE EARTH

## RESIDENTS WELFARE ASSOCIATION (Regd.)

### SECTOR-72, NOIDA

Office : Community Center, Sector-72 Noida 201316, (Society Regd. No. 137 dt : 27/04/2010 Endorsement#-53727-M/2010-11  
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SUMIT RALHAN

E-14/72, Mob: 9810525011

Ref. : RWA/ MS/ 2177/ 2025-26

Date -11/4/25

To,

The Station House Officer,  
Sector 113, NOIDA

Subject - in reference to the restraint Order passed by the  
Hon'ble National Green Tribunal in respect of the  
Green Belt of Sector 72.

Sir,

As you are aware of the Court Order, which has been passed in a Case filed by the RWA 72 before the National Green Tribunal for the Protection of the Green Belt where UPPCL is Laying Electricity Cables. The Case against them had been filed before the National Green Tribunal wherein a restraint Order has been passed. The Next Date of Hearing has been fixed for 28/5/25. A Copy of the Court Order had been provided to the Supervisor of the Contractor. However, the Men of the Contractor have started the Work in the Green Belt on 2/4/25. In this Context a Call was made to the PCR. Thereafter, in the presence of the Officers a Copy of the Court Order was given and the Work was stopped. However, today on 11/4/25 20-30 Laborers were sent to the Site and the work was proceeded with very fast. You are requested to get this work done as per the Court's Order. A Copy of the Hon'ble National Green Tribunal's Order is enclosed herewith.

for :- Sd/-

President

RESIDENTS WELFARE ASSOCIATION  
of SECTOR-72, NOIDA

Oral 1800766666 (Near post) - Stay safe.

भारत पोस्ट

8054365509IN INR:6985254365509

CP SEC34 MOIDA SB (201307)

Counter No:1.12/04/2025.10:39

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NEWSPAPER HEADLINE: THE TIMES OF INDIA

DATE: APRIL 2, 2018

NEWSPAPER CONTENT:

**Drunk man kills friend's daughter over TV remote**  
 A 36-year-old man allegedly assaulted and strangled his friend's seven-year-old daughter after she refused him for the remote control. He was arrested on charges of murder.

**SC: Right to shelter fundamental, pay ₹10L for each bulldozed home**  
 The Supreme Court has ruled that the right to shelter is a fundamental right. It ordered the government to pay ₹10 lakh for each home bulldozed without proper notice.

**Govt working on 4-5 US tariff fallout scenarios for India**  
 The government is working on multiple scenarios to deal with the potential impact of a 4-5% tariff on Indian exports to the US.

**Hyd youth rapes tourist inside car, arrested**  
 A 22-year-old man from Hyderabad was arrested for raping a foreign tourist inside a car. The victim is recovering in a hospital.

**Govt set to push for IS mod for Waqf Bill today**  
 The government is expected to introduce a modified version of the Waqf Bill in the Lok Sabha today.

**2 locp pilots killed as goods train collides**  
 Two Indian Coast Guard (ICG) pilots were killed when a goods train collided with their patrol boat in the Arabian Sea.

**Will be kind: Don't expect retaliation**  
 Experts say that while there may be some retaliation, it is unlikely to be severe.

**Early Retaliation Unlikely, Will Pursue Talks**  
 The government is likely to pursue diplomatic talks rather than immediate retaliation.

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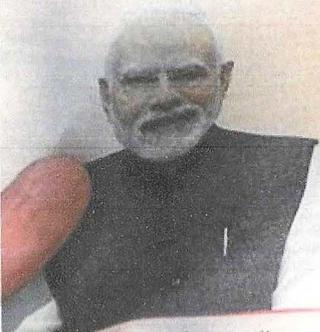
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INDIA'S LARGEST ENGLISH NEWSPAPER

KL Rahul scores 93 not out as Delhi Capitals stretch winning streak to 4 games, handing RCB a 2nd home defeat in IPL, P 23

DSPL-24



Narendra Modi

Shri Jagat Prakash Nadda

Shri Mohan Charan Majhi





WATCH GOD WATCH DOG

क्रिकेट का वैभव

**NBT**

नवभारत टाइम्स

लोक गायिका नेहा सिंह राठौर पर राजद्रोह का मामला दर्ज

Dislike UNSUBSCRIBE STOP

पाक पर डिजिटल

70 या ज्यादा उम्र के बुजुर्गों को अब ₹10 लाख तक फ्री इलाज

JNU चुनाव में लेफ्ट 3-1 से आगे

कोर्ट ने कहा- OT गंभीर, केंद्र निपटें

फ्लाफट खबरें

RBI ने कल, ATM से मिलें 100-200

भारत ने प्रवेश से की 26 रफाल-एम की डील

मेरे पास शब्द नहीं: उम

कोर्ट ने कहा- OT गंभीर, केंद्र निपटें

अर्थसार

ORIGINAL APPLICATION NO 76 OF 2025 RESIDENTS WELFARE ASSOCIATION SECTOR 72  
NOIDA VERSUS UNION OF INDIA AND OTHERS INDEX DATED 05 05 2025

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From: TarunSharma LawOffice (tarunsharmalawoffice@yahoo.co.in)

To: secy-moef@nic.in; csup@nic.in; ceo@noidaauthorityonline.com

Date: Monday 5 May, 2025 at 11:28 am IST

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**Regards,  
For Tarun Sharma Law Office.**

**LAW CHAMBERS: 340, Block-I, Lawyers Chambers, Delhi High Court, New Delhi 110 503.**

**LAW OFFICE: E-501, Gauri Sadan, 5 Hailey Road, New Delhi 110 001.**

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